

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

**(IB)-37(PB)/2018**

**In the matter of:**

**Dinesh Kumar Jain & Ors, .....Applicant**  
**v.**  
**Fantastic Buildcon Pvt. Ltd. & Ors. ....Respondent**

**SECTION:** Under Section 7 of IBC.

**Order delivered on 19.03.2018**

**CORAM**

**CHIEF JUSTICE (RTD.) M.M. KUMAR,  
HON'BLE PRESIDENT.**

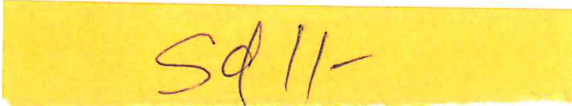
**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Applicant Mr. Krishna Kumar & Ms. Srujana  
Suman Mund, Advocates for  
Financial Creditor.  
For the Respondent Mr. Ashish Aggarwal & Mr.  
Gurucharan Singh, Advocates for  
Corporate Debtor.

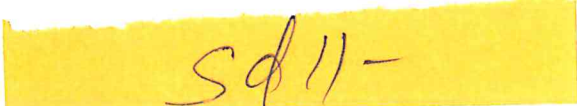
**ORDER**

At the request of the parties the matter is adjourned to

4<sup>th</sup> April, 2018.

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

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**(M.M. KUMAR)  
PRESIDENT**